

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV – Special Bench

10. IA-1583/2024 in C.P.(IB)/744(MB)/2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

MS. LAKSHMI GURUNG
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 08.04.2024

NAME OF THE PARTIES: Samata Nagari Sahkari Patsanstha Maryadit
Vs.
Chaitanya Neer Jal Private Limited

SECTION: 7, 19(2) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

This matter is heard through Video Conference:

1. CA Raghunath Sarangapani, Ld. Authorised Representative for Resolution Professional in IA-1583/2024 present (VC).
2. Registry is directed to issue Court Notice to the Respondent and place on record the copy of the Notice along with tracking report on the next date of hearing. Counsel for the Applicant is also directed to take out personal notice and serve it upon the Respondent and file service affidavit before the next date of hearing.
3. List this matter on 10.05.2024.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

LAKSHMI GURUNG
Member (Judicial)